

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA**

**UNSTARRED QUESTION NO. 575**

**TO BE ANSWERED ON FEBRUARY 06, 2025**

**BENEFICIARY OF PMAY-U IN BARGARH AND JHARSUGUDA**

**NO. 575. SHRI PRADEEP PUROHIT:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the details of funds sanctioned and utilized under the Pradhan Mantri Awas Yojana-Urban (PMAY-U) since its inception in Bargarh and Jharsuguda districts, along with the number of houses allotted, block-wise;**
- (b) the number of houses registered in the name of women and men separately in the said districts and**
- (c) the future roadmap for the further expansion of PMAY-U?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

**(a) & (b): 'Land' and 'Colonisation' are State subjects. The Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/Union Territories (UTs) by providing Central Assistance under Pradhan Mantri Awas Yojana – Urban (PMAY-U) since June 25, 2015 to provide pucca house to eligible beneficiaries in urban areas across the country. As per the scheme guidelines, the houses constructed/ acquired with Central Assistance under the Mission should be preferably in the name of the female head of the household or in the joint name of the male head of the household and his wife.**

**Based on project proposals received, a total of 118.64 lakh houses have been sanctioned by the Ministry under PMAY-U. The sanctioned houses involve Central Assistance of ₹ 2.0 lakh crore (approx.); of which ₹1.68 lakh crore of has been released to the States/UTs as on 27.01.2025.**

**...2/-**

**City-wise details of houses sanctioned/allotted in the name of women and men under PMAY-U since its inception as provided by the State along with Central Assistance sanctioned and released/utilized in Bargarh and Jharsguda districts of Odisha are given at Annexure.**

**(c): Further, based on the learning from the experiences of 9 years implementation of Pradhan Mantri Awas Yojana – Urban (PMAY-U), MoHUA has revamped the scheme and launched PMAY-U 2.0 ‘Housing for All’ Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by 1 crore additional eligible beneficiaries at affordable cost through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). The scheme guidelines are available at <https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf>.**

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**Details of houses sanctioned and financial progress of Central Assistance along with gender details provided by the State of Odisha for cities under districts of Bargarh and Jharsuguda under PMAY-U**

Sr. No.	District	City Name	Houses Sanctioned (Nos)	Gender details submitted so far by Odisha		Details of Central Assistance (₹ in Cr.)		
				Male	Female	sanctioned	released	utilised
1	Bargarh	<b>Attabira</b>	477	16	223	7.22	6.68	5.09
2		<b>Barapali</b>	838	72	358	12.63	10.36	8.71
3		<b>Bargarh</b>	2219	460	1206	35.17	30.16	28.42
4		<b>Bijepur</b>	264	5	88	3.96	3.43	3.35
5		<b>Padmapur</b>	736	46	326	11.2	10.01	8.53
6	Jharsuguda	<b>Belpahar</b>	985	31	416	14.85	13.87	12.72
7		<b>Brajarajnagar</b>	606	51	222	9.11	9.71	9.6
8		<b>Jharsuguda</b>	1670	273	875	27.45	26.62	25.94